

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

APPLICATION NO. 230 of 2021

Mr. K.M. Sanjeev Vijayan : Applicant

Versus

The Chief Secretary, : Respondent (s)
Government of Kerala and Ors,

**REPORT FIELD BY THE ENVIRONMENTAL ENGINEER AS PER ORDER OF THE
HON'BLE NATIONAL GREEN TRIBUNAL**



Rema Smrithi VK

STANDING COUNSEL FOR THE 5thRESPONDENT:

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

APPLICATION NO. 230 of 2021

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Government of Kerala and Ors,

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Dated this the 13th day of October 2023

STANDING COUNSEL FOR THE 5th RESPONDENT

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL CHENNAI

Application No. 230/2021

Mr. K.M. Sanjeev Vijayan : Applicant

VS.

The Chief Secretary, : Respondent (s)
Government of Kerala and Ors,

**REPORT FILED BY THE ENVIRONMENTAL ENGINEER, KERALA STATE POLLUTION
CONTROL BOARD, DISTRICT OFFICE, PALAKKAD.**

I, Sri. Dinesh.K.S., aged 53 years, S/o K.V.Sidharthan, now working as Environmental Engineer, Kerala State Pollution Control Board, District Office, Palakkad, I am duly authorised to file report on behalf of the 5th respondent, Member Secretary, Kerala State Pollution Control Board.

1. The Hon'ble tribunal had vide order dated 18.08.2023 in original application no. 230/2021 stated as follows.

- i. (i) *The report of the Ottapalam Municipality (Respondent No.7) dated 09.08.2023 is bereft of any particulars. It only mentions about the agency to whom they have assigned the task of removing the legacy waste, who is in turn given a time frame till 31.03.2024.*
- (ii) *From the report of the Kerala State Pollution Control Board, it is evident that only 980 Tonnes from 50 Cents area was cleared so far. Whereas, the remaining waste to be cleared is around 20,000 M³.*
- (iii) *We do not understand how the massive quantity of 20,000 M³ can be removed before 31.03.2024. Let the further report be filed by the Ottapalam Municipality giving out all the particulars in the spots from where they are removed and how much time it will take to segregate and process the legacy waste.*
- (iv) *Let the Kerala State Pollution Control Board also follow it up and file a report after making a spot inspection.*

2. In compliance with the order, inspection was conducted at the bio mining site on September 19, 2023, and it was noticed that, no further bio mining started at the site. Segregated plastics from previous bio mining activities are now baled and stored in

the dumping yard. More number of separated plastics in bales were observed compared to previous inspection. Municipal authorities reported that the baled plastics will be transported to the recycling units within a period of one week. Later the Municipality authorities reported that all the segregated plastic waste from the bio mining was baled and transferred from the site. E-tender was awarded for M/s. MCK KUTTY ENGINEERING PROJECTS PVT. LTD. for the second phase of the bio mining for the remaining legacy waste, and the Municipal authorities reported that the works of the second phase has already been started. Copy of the letter from the Secretary, Ottapalam Municipality in this regard with its translation in English are produced here with and marked as Annexure **R5 (a)**.

3. It is humbly submitted that the Board is closely monitoring the management of solid waste in the Municipality.
4. All the above are true to the best of my knowledge, information and belief.

Dated this the 13th day of October 2023.



DINESH. K. S.
Environmental Engineer
Kerala State Pollution Control Board
District Office, Palakkad

DEPONENT

VERIFICATION

I, Dinesh K.S, aged 53 years S/o K.V. Sidharthan, now working as Environmental Engineer in the District Office - Palakkad of the Kerala State Pollution Control Board at Palakkad, duly authorized to file this reply on behalf of the Kerala State Pollution Control Board do hereby verify on this, the 13th day of October 2023, that all what is stated above is true and correct to the best of my knowledge, information and belief and is borne out from the records maintained in our office.

Dinesh K.S.

Environmental

Engineer, District

Office - Palakkad

Kerala State Pollution Control Board, Palakkad.



DINESH. K. S.
Environmental Engineer
Kerala State Pollution Control Board
District Office, Palakkad

**BEFORE THE HON'BLE NATIONAL GREENTRIBUNAL
SOUTHERNZONE, CHENNAI**

Original Application No. 230/2021

K.M. Sanjeev Vijayan

Applicant (s) Versus

State of Kerala

Respondent(s)

AFFIDAVIT

I, Dinesh K.S, aged 53 years S/o K.V. Sidharthan, residing at Irinjalakuda do hereby solemnly affirm and state as follows:

I am now working as the Environmental Engineer, District Office – Palakkad Kerala State Pollution Control Board at Palakkad. I am competent to and duly authorized to represent the Kerala State Pollution Control Board in the above case. I know the facts and circumstances of the case. The factual submissions made here under in paragraphs 1 to 4 of the reply are true and correct to the best of my knowledge, information and belief. The legal submissions made therein are made on advice received from Counsel. In these circumstances, it is just and necessary that this Hon'ble Tribunal may be pleased to accept the accompanying reply on file and it is so humbly prayed in the interests of justice in this case.

DINESH K.S., DEPONENT



DINESH. K. S.
Environmental Engineer
Kerala State Pollution Control Board
District Office, Palakkad



Solemnly affirmed and signed before me by the literate deponent personally known to me on this the 13th day of October 2023 at my office in Palakkad

**STANDING COUNSEL FOR THE KERALA STATE POLLUTION CONTROL
BOARD**



ഭരണഭാഷ - മാതൃഭാഷ
ഒറ്റപ്പാലം നഗരസഭ

മുൻസിപ്പൽ ഓഫീസ്
ഒറ്റപ്പാലം. (ഫോൺ. 0466 224349)
പിൻ. 679 10
തീയതി. 10/10/2023

E1- 21689/22

പ്രേഷകൻ
സെക്രട്ടറി
ഒറ്റപ്പാലം നഗരസഭ

സ്വീകർത്താവ്
എൺവയൺമെന്റൽ എഞ്ചിനീയർ
മലിനീകരണ നിയന്ത്രണ ബോർഡ്
റീജിയണൽ ഓഫീസ്
പാലക്കാട്

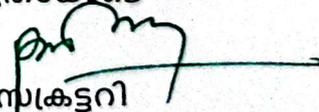
സർ,

വിഷയം - ഒറ്റപ്പാലം നഗരസഭ - പൊതുമരാമത്ത് വിഭാഗം - ലെഗസി മാലിന്യം
നിർമാർജ്ജനം പ്രവർത്തി പുരോഗതി റിപ്പോർട്ട് ചെയ്യുന്നത്
- സംബന്ധിച്ച്

ഒറ്റപ്പാലം നഗരസഭയുടെ സൗത്ത് പനമണ്ണയിലുള്ള 2.42 ഏക്കർ വരുന്ന
ട്രഞ്ചിംഗ് ഗ്രൗണ്ടിൽ ഉള്ള ലെഗസി മാലിന്യം നിർമാർജ്ജനം എന്ന പ്രവർത്തിക്കായി
സി എഫ് സി ഫണ്ടിൽ അടങ്കൽ 2,50,00,000/- രൂപ വകയിരുത്തുകയും ആയതിന്
എസ്റ്റിമേറ്റ് തയ്യാറാക്കി സാങ്കേതിക അനുമതി ലഭിച്ചിട്ടുള്ളതുമാണ് .ടി പ്രവർത്തി ഇ
ടെണ്ടർ നടപടികൾ പൂർത്തീകരിച്ചു MCK KUTTY ENGINEERING PROJECTS PVT LTD എന്ന
സ്ഥാപനം കരാർ ഏറ്റെടുത്തിട്ടുള്ളതും പ്രവർത്തി ആരംഭിച്ചിട്ടുള്ളതാണ് എന്ന
വിവരം അറിയിച്ചു കൊള്ളുന്നു.



വിശ്വസ്തയോടെ


സെക്രട്ടറി
ഒറ്റപ്പാലം നഗരസഭ
Secretary

Ottapalam Municipality

TRANSLATION OF THE LETTER SUBMITTED

The official language is Mother tongue

Ottappalam Municipality

Municipal Office

Ottappalam. (Phone. 0466 2244349)

Pin. 679101

Date. 10/10/2023

E1- 21689/22

From,

Secretary

Ottappalam Municipality

To,

Environmental Engineer

Pollution Control Board

Regional Office

Palakkad

Sir,

Sub: Ottappalam Municipality – Public Works Department – Report on progress of the Legacy waste disposal – Regarding

Rupees 2,50,00,000/- has been allocated as estimate from the CFC fund for the work of disposal of legacy waste in 2.42 acres of trenching ground at South Panamanna of Ottappalam Municipality and estimate of the work has been prepared and technical approval has been received for the same. E-tender process of the work was completed and MCK KUTTY ENGINEERING PROJECTS PVT LTD has been awarded the tender and it is informed that work has been started.

Yours faithfully,

Secretary

Ottappalam Municipality